

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

O.A. No. 1907/2015

New Delhi, this the 5thday of May, 2017

**HON'BLE MR. SHEKHAR AGARWAL, MEMBER (A)
HON'BLE MR. RAJ VIR SHARMA, MEMBER (J)**

Vipin Kumar, Age 23
Post- Meter Reader
S/o Lt.Yogender Singh
R/o Vill-Daudpur
Post-Bilashpur,
GautamBudh Nagar
Uttar Pradesh. Applicant

(By Advocate: None)

Versus

1. The Secreary/Chief Executive Officer
Delhi Jal Board,
Govt. of NCT Delhi
Varundalaya Phase-I Jhandewalan,
Karol Bagh, New Delhi.
2. The Assistant Commissioner (D)
Delhi Jal Board,
Govt. of NCT Delhi
Varundalaya Phase-I ,
Karol Bagh, New Delhi.
3. Zonal Revenue Officer,
Delhi JalBoard,Distt-North East,
NandNagari Delhi.Respondents

(By Advocate: ShriArvinder Kumar Verma and
ShriAmiteshVerma)

O R D E R (O R A L)

Hon'ble ShekharAgarwal, Member (A)

None for the applicant. It is seen that on the last date of hearing also there was no appearance on behalf of the applicant. It therefore, appears that he is no longer interested in pursuing this OA. Accordingly, this OA is dismissed for default of appearance and non prosecution.

(Raj Vir Sharma)
Member(J)

(ShekharAgarwal)
Member(A)

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